

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No. 13/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Prabha Suppliers Pvt.Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Parika Raban Bishwal (Adv.) } For the  
2) Aink Chandhuri (Adv.) } Petitioners  
Aink Chandhuri  
15/2/18

ORDER

Ld. Counsel for the petitioners is present.

Heard. Admit.

On perusal of the records it is found that the certificate from the auditor in respect of accounting standard u/s. 133 of the Companies Act, 2013 is not produced. Petitioners are directed to submit supplementary affidavit annexing certificate from the auditor in respect of accounting standard u/s. 133 of the Companies Act, 2013 within 7 days.

List it on 23/02/2018.

Sd

(Jinan K.R.)  
Member (J)